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SLP(C)No. 7197 OF 2000

ITEM No.1B

Court No. 9

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C.A.No.3868/2001 @  
Petition(s) for Special Leave to Appeal (Civil) No.7197/2000

LAXMIBAI

Petitioner (s)

VERSUS

KARNATAKA STATE RD. TRANS. CORPN.

Respondent (s)

(For orders)  
(Heard by Hon'ble Mohapatra and Patil,JJ.)

Date : 11/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s)

V.N. Raghupathy,Adv.

For Respondent (s)

Mr. P.R. Ramasesha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Hon'ble Mr. Justice D.P.Mohapatra pronounced the  
order of the Court. Leave granted. Appeal is allowed. No  
costs. REPORTABLE.@@  
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.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master

Signed order is placed on the file.